

(a) whether any study has been made regarding the unauthorised construction of houses in the capital during last six months;

(b) if so, the details thereof; and

(c) whether any decision has been taken to stop forthwith on-going unauthorised construction?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No, Sir.

(b) Does not arise in view of reply to Part (a) above.

(c) Yes, Sir. Under instructions of Lt. Governor of Delhi a Control Room has also started functioning to facilitate prompt reporting of unauthorised constructions by the public.

#### **Allotment of Land to Defence Colony Club and Welfare Association**

331. SHRI L.K. ADVANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has allotted land to the Defence Colony Club and the Defence Colony Welfare Association, if so, the details thereof;

(b) whether the payment for the land has been made and the possession of the land not yet given; and

(c) if so, the reasons therefor and the action taken/proposed in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). DDA has not made any allotment of land to the Defence Colony Club or the

Defence Colony Welfare Association. However, Land and Development Office had allotted one acre of land to the Defence Colony Welfare Association for their Club Activity in 1975. Possession of this land has been handed over and the lease deed executed.

Another plot (approx. 1.5 acres) was offered to the Association in 1979 for Gymnasium and play ground. However, possession was not handed over since the Association did not make payment for the land nor did it comply with other terms and conditions in time. The Association has gone to the Court and the matter is presently subjudice.

#### **Water Supply in DIZ Area**

332. SHRI L.K. ADVANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware of the erratic water supply in DIZ area in New Delhi;

(b) if so, the steps Government propose to augment water supply and streamline the distribution of water in this area; and

(c) the time schedule of the remedial measures so proposed?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) and (c). Two additional connections, one of 2" ferrule in J & H blocks and another of 100 MM diameter in Sector IV of DIZ area, have been provided by the NDMC. In addition, wherever required, modifications in the existing water supply grids, based on computer analysis, are made by the CPWD, which normally takes a year to complete.